GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2694 TO BE ANSWERED ON: 01.08.2017

AVAILABILITY OF DAP

2694. SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any plan to increase the import of DAP in the country;
- (b) if so, the details thereof;
- (c) whether the Government plans to make the delivery system of DAP on time so that the farmers has no loss of crop production;
- (d) if so, the details thereof;
- (e) the percentage increase in the production of DAP over the years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS, SHIPPING AND CHEMICALS & FERTILIZERS,

(SHRI MANSUKH L. MANDAVIYA)

- (a) & (b): P&K fertilizers have been placed under Open General License (OGL). Companies are free to import DAP as per their commercial decisions. Government of India does not interfere in the commercial decisions of the companies while ensuring adequate availability of fertilizers in the country.
- (c) & (d): The following steps are being taken by the Government to ensure availability of subsidized chemical fertilizers including DAP to the farmers: -
 - (i) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

- (ii) On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability of all subsidized chemical fertilizer including DAP through following system:
 - i. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
 - ii. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
 - iii. Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Cooperation and Farmers Welfare (DAC&FW), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- iv. The gap between demand (requirement) and production is met through imports. The import for the season is also finalised well in advance to ensure timely availability.
- (e): The percentage increase in the production of DAP over the years are shown in the table given below:

Year	Production of DAP in 'LMT'	Percentage increase
2012-13	36.47	
2013-14	36.11	-0.99 %
2014-15	34.44	-4.62 %
2015-16	37.87	9.96 %
2016-17	43.65	15.26 %
